

Mr. Balbir Singh, ASG
Mr. Santosh Kumar, Adv.
Mr. Sanjay Kr Tyagi, Adv.
Ms. Swarupama Chaturvedi, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. C. Ravichandran Iyer, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We have heard Mr Ashok Panigrahi and Dr Aman Hingorani, learned counsel appearing on behalf of the petitioners, Mr Ashok Kr Parija, learned Advocate General for the State, Mr Balbir Singh, learned Additional Solicitor General for the Union of India and Mr C Ravichandran Iyer, learned counsel for the intervenor.
- 2 Leave granted.
- 3 Arguments concluded.
- 4 Judgment reserved.
- 5 Learned counsel for the parties shall file their brief notes of submissions not exceeding 2-3 pages on or before 23 September 2022, which shall also be emailed to cmvc.dyc@gmail.com

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**